

No.16

FRIDAY 3 AUGUST, 2018

11.30 A.M.

11 30 AM

1. **QUESTIONS**
(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2B, 3A, 7A, 8C, 9A, 10C, 11A and 12A for the day was orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

1. **ZERO HOUR MENTION:**

(1) **SHRI MICHAEL LOBO, Dy. Speaker** made a mention about the installation of sign boards due to the fatal accident on 2/8/2018 at Mapusa .

(2) **SMT. ALINA SALDANHA, MLA** made a mention about the apprehension in the minds of the people of Cortalim and Quelossim villages that the proposed hotel to be constructed by GTDC, near Kesarval Spring, through PPP mode, will pollute the spring and destroy the biodiversity of the area.

SHRI MANOHAR AZGAONKAR, Minister for Tourism replied to the Mention.

(3) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the Western bypass crossing through Benaullim Constituency that the PWD Contractor has been filling the area with Garbage and not debris at Seraulim.

12 42 PM

2. **OBITUARY REFERENCES**

SPEAKER made Obituary References to the following:

1. late Shri Dattaram Shetye a Press Photographer, social worker, ex-President of Bicholim Patrakar Sangh, who passed away on 24th April, 2018; and

2. late Shri Vasudev G.Bhobe alias Anil Burye Veteran Freedom Fighter, who fought for the Liberation of Goa, who passed away on 29th July, 2018.

(The House stood in Silence for 1 Minute)

3. **CONGRATULATORY MOTIONS**

1. SHRI RAJESH PATNEKAR, MLA moved the following:

“This House congratulates Shri Abhay Jog Producer of the Marathi movie “MAHAPRAYAN” for bagging first prize and Best Film Award in the Goa Film Festival 2018, bringing name and fame to Goa”.

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA.....12 44 PM
2. **Dr. Pramod Sawant, Speaker**.....12 46 PM

The Motion was adopted unanimously.

2. S/SHRI CHANDRAKANT KAVALEKAR (LEADER OF OPPOSITION) DIGAMBAR KAMAT, CLAFASIO DIAS AND WILFRED D'SA MLAs moved the following:

“This House congratulates Dr.Nandkumar Kamat, a renowned Goan Scientist, Social Worker, Writer, Public Policy Expert, Poet, Environmentalist Educationalist for his immense contribution towards Goa’s Research, progress, development and upliftment of the downtrodden sections of the society and also in preserving the Natural and Cultural Heritage of Goa.”

The following Members spoke on the Motion:-

1. **Shri Chandrakant Kavalekar (Leader of Opposition)**.....12 46 PM
2. Shri Digambar Kamat , MLA.....12 53 PM
3. Shri Antonio Fernandes, MLA.....12 56 PM
4. Shri Luizinho Faleiro, MLA.....12 57 PM
5. Smt. Alina Saldanha, MLA.....12 58 PM
6. Shri Nilesh Cabral, MLA.....12 59 PM
7. Shri Rajesh Patnekar, MLA.....01 00 PM
8. Shri Francisco Silveira, MLA.....01 02 PM
9. Shri Filipe Nery Rodrigues, MLA.....01 03 PM
10. Shri Prasad Gaonkar, MLA.....01 04 PM
11. **Shri Govind Gaude, Minister for Art & Culture**.....01 05 PM
12. **Shri Rohan Khaunte, Minister for Revenue**..... 01 05 PM
13. **Shri Manohar Parrikar, Chief Minister**.....01 07 PM
14. **Dr. Pramod Sawant, Speaker**.....01 07 PM

The Motion was adopted unanimously.

1 08 PM

4. PAPERS LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister laid the following:

- (i) Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31st March, 2017 (Report No. 1 of the year 2018).
- (ii) Report of the Comptroller and Auditor General of India on State Finance of the Government of Goa for the year ended 31st March, 2017 (Report No. 2 of the year 2018).
- (iii) Epitome of CAG’s Reports on Government of Goa for the year ended 31st March, 2017.
- (iv) Finance Accounts 2016 – 2017, Volume – I.
- (v) Finance Accounts 2016 – 2017, Volume – II.
- (vi) Appropriation Accounts 2016 – 2017.

1 08 PM

5. **PRIVATE MEMBERS' RESOLUTIONS**

1. SHRI DEEPAK PRABHU PAUSKAR, MLA moved the following:

“This House strongly recommends the Government for inclusion of Gomantak Maratha Samaj, in the State of Goa in Other Backward Class (OBC) list, so that the Samaj is not deprived of Government benefits and doesn't have to face social stigma.”

The following Members spoke on the Resolution.

1. Shri Deepak Prabhu Pauskar, MLA.
2. Shri Ravi Naik, MLA.
3. Shri Nilesh Cabral, MLA.
4. **Shri Chandrakant Kavalekar (Leader of Opposition).**
5. Shri Dayanand Sopte, MLA.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

2. SHRI LUIZINHO FALEIRO, MLA moved the following:

“This House strongly recommends the Government to have a separate ‘Demolition Squad’ headed by an independent officer to take immediate action against illegal constructions, encroachments and violations.”

The following Members spoke on the Resolution.

1. Shri Luzinho Faleiro, MLA.
2. Shri Nilesh Cabral, MLA.
3. **Shri Rohan Khaunte, Minister for Revenue.**

SHRI GOVIND GAUDE, Minister Art and Culture replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

3. SHRI CHANDRAKANT KAVALEKAR (Leader of Opposition) moved the following:

“This House strongly recommends the Government in the larger interests of the people as well as student community of Goa, mainly from the Constituencies and adjacent areas of Quepem and Salcete Taluka, to construct and provide Kala Bhavan at Quepem to promote, encourage and upgrade their skills and talents in the field of Drama, Elocution, Music, Art and other Cultural activities.”

The following Members spoke on the Resolution.

1. **Shri Chandrakant Kavalekar (Leader of Opposition).**
2. Shri Clafasio Dias, MLA.

SHRI GOVIND GAUDE, Minister for Art and Culture replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

4. SHRI DAYANAND R. SOPTE, MLA moved the following:

“This House strongly recommends the Government for total implementation of The Goa, Daman & Diu Agricultural Tenancy Act, 1964 including the land to the Tiller Act, 1976 within the specified period of time and a special Mamlatdar Court be created only for the purpose of implementing these Acts within a specific time frame and revenue records be updated by incorporating the name of the tenant and the tenant should be declared as deemed owner.”

The following Members spoke on the Resolution.

1. Shri Dayanand Sopte, MLA.
2. Shri Ravi Naik, MLA.
3. Shri Churchill Alemao, MLA.
4. Shri Luizinho Faleiro, MLA.

SHRI ROHAN KHAUNTE, Minister for Revenue replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(House adjourned for lunch at 1 40 PM and resumed it sitting at 2 30 PM)

5. SHRI NILESH CABRAL, MLA moved the following:

“This House urges the Central Government in its wisdom to take all such necessary steps, including appropriate Legislative measures, to ameliorate the social and economic chaos which has befallen the State of Goa and its economy, due to the complete closure of Mining operations in the State. The Legislative measures are needed to harmonise mining law specifically enacted for Mining Concessions in Goa with the amendment of 2015 to the Mines and Minerals (Development and Regulation) Act, 1957 by the Central Government so as to ensure that under the federal spirit, Goa is on an even keel with the rest of the Country keeping in mind its uniqueness.”

The following Members spoke on the Resolution.

1. Shri Nilesh Cabral, MLA.
2. Shri Ravi Naik, MLA.
3. Shri Churchill Alemao, MLA.
4. Shri Filipe Nery Rodrigues, MLA.
5. Shri Deepak Prabhu Pauskar, MLA.
6. Shri Aleixo R. Lourenco, MLA.
7. Shri Prasad Gaonkar, MLA.
8. Shri Pratapsingh R. Rane, MLA.
9. Shri Rajesh Patnekar, MLA.
10. Shri Luizinho Faleiro, MLA.
11. Shri Milind Naik, MLA.

12. Shri Nilkanth Halarnkar, MLA.
13. Smt. Alina Saldanha, MLA.
14. Shri Isidore Fernandes, MLA.
15. Shri Clafasio Dias, MLA.
16. Shri Digambar Kamat, MLA.
17. Shri Dayanand Sopte, MLA.
18. Shri Subhash A. Shirodkar, MLA.
19. **Shri Michael Lobo, Dy. Speaker.**
20. **Shri Chandrakant Kavalekar (Leader of Opposition).**

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was passed unanimously.

4 22 PM

RULING BY SPEAKER

The Business of the Assembly has been fixed by the Business Advisory Committee, what is to be taken and what is not to be taken and the sitting of the Assembly is also fixed by the BAC Committee, where the Opposition Leader was also present, the Report of the BAC has been circulated and presented before this House. The Members can also go through it and this is not that it has happened for the first time. When the Hon'ble Member Shri. Digamber Kamat was the Chief Minister, that time also the Government Business was transacted during the Private Members Day and the sitting of the days were fixed only for ten days. However, read provisions in Rule – 31 of the Rules of the Procedure, the Private Members' Business shall be taken up on every Friday and shall have the precedence over the Official Business unless the Speaker otherwise directs and thus implicit in the Rule is a facility for listing the Official Business on the day earmarked for the Private Members' Business and the question is about the priority. Now we have given the priority first to the Private Members' Business and then the Government Business.

4 23 PM

6. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-10)

SHRI MANOAHAR PARRIKAR, Chief Minister moved the following:

Demand No. 1	-	Legislature Secretariat
Demand No. 3	-	District & Session Court, North Goa
Demand No. 4	-	District & Session Court, South Goa
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 10	-	Notary Services
Demand No. 28	-	Administrative Tribunal
Demand No. 63	-	Rajya Sainik Board
Demand No. 73	-	State Election Commission
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)
		(up to 4.00 p.m)

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Filipe Nery Rodrigues and Francisco Silveira MLAs** were moved to Demand Nos. 3, 4, 28 and 73.

The following Members took part in the Debate:

1. Shri Aleixo R. Lourenco, MLA.
2. **Shri Chandrakant Kavalekar (Leader of Opposition).**

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

Cut Motions to Demand No. 3 at Sl. Nos. 1 and 2 of list No.10 circulated separately was put to vote and negated.

Cut Motions to Demand No. 4 at Sl. Nos. 1 and 2 of list No. 10 circulated separately were put to vote and negated.

Cut Motion to Demand No.28 at Sl. No. 1 of list No.10 circulated separately was put to vote and negated.

Cut Motion to Demand No. 73 at Sl. No. 1 of list No. 10 circulated separately was put to vote and negated.

Demand Nos. 1, 3, 4, 5, 6, 10, 28, 63 and 73 were put to vote and passed.

4 34 PM

7. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (NO.2) BILL, 2018 (RELATING TO BUDGET FOR THE YEAR 2018-2019).**

SHRI MANOHAR PARRIKAR, Chief Minister moved for leave to introduce the Goa Appropriation (No.2) Bill, 2018 (relating to Budget for the year 2018-2019) The leave was granted and Bill was introduced.

SHRI MANOHAR PARRIKAR, Chief Minister moved that the Goa Appropriation (No.2) Bill, 2018 (relating to Budget for the year 2018-2019) be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause1, the Schedule the Enacting Formula and the Long Title were put to vote and adopted.

The following Members spoke on the Bill:

1. Shri Aleixo R. Lourenco, MLA.
2. **Shri Ramakrishna Dhavalikar, Minister for Public Works**
3. **Shri Chandrakant Kavalekar (Leader of Opposition).**

SHRI MANOHAR PARRIKAR, Chief Minister moved that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

5 02 PM

8. PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-19 (FIRST BATCH).

SHRI MANOHAR PARRIKAR, Chief Minister presented the Supplementary Demands for Grants for the year 2018-19 (First Batch).

The Supplementary Demands for Grants for the year 2018-19 (First Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2018-19 (First Batch) were put to vote and passed.

5 04 PM

9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (NO.3) BILL, 2018 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-2019) (FIRST BATCH).

SHRI MANOHAR PARRIKAR, Chief Minister moved for leave to introduce the Goa Appropriation (No.3)Bill, 2018 (relating to Supplementary Demands for Grants for the year 2018-2019 (First Batch). The leave was granted and Bill was introduced.

SHRI MANOHAR PARRIKAR, Chief Minister moved that the Goa Appropriation (No.3)Bill, 2018 (relating to Supplementary Demands for Grants for the year 2018-2019 (First Batch) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3 , Clause 1, the Schedule the Enacting Formula and the Long Title were put to vote and adopted.

SHRI MANOHAR PARRIKAR, Chief Minister moved that the Bill be Passed.

The Motion for passing of the Bill was put to vote and passed.

5 05 PM

10. GOVERNMENT BILLS-CONSIDERED AND PASSED

1. SHRI MANOHAR PARRIKAR, Chief Minister moved that The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018 be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 5, Clause 1, the enacting formula and the long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

2. SHRI MANOHAR PARRIKAR, Chief Minister moved that the Goa Salaries and Allowances of Ministers (Amendment) Bill, 2018 be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

5 08 PM

11. ANNOUNCEMENT OF MEMBERS ON VARIOUS COMMITTEES FOR THE YEAR 2018-19

CONSTITUTION OF COMMITTEES

The Committees of Goa Legislative Assembly have been constituted by Hon'ble Speaker for the Year 2018-2019. The composition of the Committees is as follows:-

Sl. No.	Name of Committee	Names of Members Shri/Smt.	Name of Chairman
1.	PANEL OF PRESIDING MEMBERS	Rajesh Patnekar Nilesh Cabral Isidore Fernandes Filipe Nery Rodrigues	
2.	BUSINESS ADVISORY COMMITTEE	Speaker Chief Minister Deputy Speaker	Speaker

		Law Minister (Special invitee) Leader of Opposition Vijai Sardesai Ramkrishna Dhavlikar Churchill Alemao	
3.	PUBLIC ACCOUNTS COMMITTEE	Pratapsingh R. Rane Churchill Alemao Nilesh Cabral Jennifer Monserrate Rajesh Patnekar Glenn Souza Ticlo Dayanand Sopte	Pratapsingh R. Rane
4.	COMMITTEE ON PUBLIC UNDERTAKING	Digambar Kamat Milind Naik Glenn Souza Ticlo Jose Luis Carlos Almeida Deepak Pauskar Clafasio Dias Wilfred D'sa	Digambar Kamat
5.	ESTIMATES COMMITTEE	Jose Luis Carlos Almeida Ravi Naik Alina Saldanha Clafasio Dias Luizinho Faleiro Jennifer Monserrate Nilkanth Halarnkar	Jose Luis Carlos Almeida
6.	COMMITTEE ON PRIVILEGES	Dy.Speaker Milind Naik Filipe Nery Rodrigues Dayanand Sopte Nilesh Cabral Isidore Fernandes Glenn Souza Ticlo	Dy. Speaker
7.	COMMITTEE ON DELEGATED LEGISLATION	Alina Saldanha Filipe Nery Rodrigues Luizinho Faleiro Aleixo Reginaldo Lourenco Rajesh Patnekar Churchill Alemao Milind Naik	Alina Saldanha
8.	BUDGET COMMITTEE	Nilesh Cabral Alina Saldanha Milind Naik Prasad Gaonkar	Nilesh Cabral

		Francisco Silveira Subhash Shirodkar Isidore Fernandes	
9.	COMMITTEE ON GOVERNMENT ASSURANCES	Glenn Souza Ticlo Prasad Gaonkar Rajesh Patnekar Ravi Naik Wilfred D'Sa Antonio Fernandes Deepak Pauskar	Glenn Souza Ticlo
10.	RULES COMMITTEE	Speaker Deputy Speaker Chief Minister Leader of Opposition Ramkrishna Dhavlikar Vijai Sardessai Churchill Alemao	Speaker
11.	COMMITTEE ON PETITIONS	Rajesh Patnekar Nilkanth Halarnkar Aleixo Reginaldo Lourenco Subhash Shirodkar Alina Saldanha Pravin Zantye Antonio Fernandes	Rajesh Patnekar
12.	LIBRARY COMMITTEE	Pravin Zantye Wilfred D'Sa Jennifer Monserrate Aleixo Reginaldo Lourenco	Pravin Zantye

5 08 PM

12. VALEDICTORY REMARKS BY SPEAKER

DR. PRAMOD SAWANT, Speaker made Valedictory Remarks.

13. NATIONAL ANTHEM

National Anthem was played.

(HOUSE ADJOURNED SINE DIE AT 5 15 PM)

**ASSEMBLY HALL
PORVORIM-GOA
3 AUGUST 2018**

**N. B. SUBHEDAR
SECRETARY**